

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2924
ANSWERED ON:14.03.2011
PROVISION FOR SMOKE FREE CITY
Kanubhai Patel Jayshreeben

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government proposes to make Gandhinagar and Ahmedabad as smoke-free cities and started special tobacco cells for the purpose;
- (b) if so, the details thereof;
- (c) whether the Government proposes to establish said cells in other States;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) & (b) As per information provided by the Ministry of Health & Family Welfare, the Government of Gujarat has undertaken the task to make Gandhinagar and Ahmedabad as smoke –free cities with external support through Bloomberg Global Initiative. One State Tobacco Control Cell at Gandhinagar and two District Tobacco Control Cells at Vadodara and Sabarkantha have been established by the Government of Gujarat under National Tobacco Control Programme (NTCP), duly supported by Central Government.

(c) to (e) Central Government has launched NTCP in 42 districts of 21 States/ U.T.s in order to effectively implement the provisions of "The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003 and the Rules made thereunder, so as to fulfill the obligations under the WHO- Framework Convention on Tobacco Control (FCTC). The implementation of NTCP lies largely with the respective State Governments.